| | Annexure – 6 | | | | | | | | | | | | | | |
|-----|--|--------------------|-----------------|-------------|---------------------------|-----------|---------|----------------------|------------|---------------|--------------|-----------|-----------------|--|--|
| | Name of the corporate debtor: Sangahvi Exports International Pvt. Ltd. ; Date of commencement of CIRP:19.02.2019 ; List of creditors as on: 31.01.2022 | | | | | | | | | | | | | | |
| | List of operational creditors (Employees) | | | | | | | | | | | | | | |
| | (Amount in₹) | | | | | | | | | | | | | | |
| Sl. | Name of authorised | Identification No. | Details of cla | im received | Details of claim admitted | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | | |
| No. | representative, if any | | | | | | | | contingent | mutual dues, | claim under | claim not | | | |
| | | | Date of receipt | Amount | Amount of | Nature of | Whether | % of voting share in | claim | that may be | verification | admitted | | | |
| | | | | claimed | claim | claim | related | CoC, if | | set- | | | | | |
| | | | | | admitted | | party? | applicable | | off | | | | | |